

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby directed to report for the National Lok Adalat to be held on 21.08.2022 in Tis Hazari Courts, Delhi:

S.No.	Name & E.C.:	Present place of posting
1	Sh. Madan Lal EC:12229	JA in Vigilance Branch (Central), THC, Delhi.
2	Sh. Mohinder Singh EC:14103	JA in Accounts Branch (Central), THC, Delhi.
3	Sh. Deepak EC: 49216095	JA, Care Taking Branch (Central), THC, Delhi.
4	Sh. Ankur Sharma EC:40081548	JJA/Ahlmad in the court of Sh. Kuldeep Narayan, Ld. ASJ (POCSO)-01 (Central), THC, Delhi.
5	Sh. Ashish Yadav EC:60806647	JJA in Digitization Section (Central), THC, Delhi.
6	Sh. Ankur Bansal EC:66411329	JJA in Vigilance Branch (Central), THC, Delhi.
7	Sh. Nitin Gupta EC:44013878	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
8	Sh. Satish Kumar EC:13129952	JJA in Administration Branch-III (HQs), THC, Delhi.
9	Sh. Vijay Singh EC:59109756	JJA/Asstt. Ahlmad in the court of Sh. Paramjit Singh, Ld. DJ (Comm.)-06, Central, THC, Delhi.
10	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
11	Sh. Vishal Upadhyay EC:23691585	JJA in Administration Branch-II (HQs), THC, Delhi.
12.	Sh. Ashutosh Rana S/o Sh. Anup Singh	JJA in Office Pool, Admn.-II, Central, THC, Delhi

Note: All the above officials are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 21.08.2022.

20.8.22
(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 61240-287 LA/P&T/Admn.-II/HQs/2022

Dated, Delhi the 20 / AUG 2022

Forwarded for information and necessary action to:

1. The Secretary, CDLSA, THC, Delhi for information [and for providing staff to the Court of Sh. Gaurav Dahiya, MM (Virtual Traffic Court)-07 & Sh. Ankur Panghal, MM (Virtual Traffic Court)-04 Central as well from the officials deputed vide the even order].
2. Sh. Gaurav Dahiya, MM (Virtual Traffic Court)-07, Central, THC & Sh. Ankur Panghal, MM (Virtual Traffic Court)-04, Central, THC
3. Personal Office of the undersigned.
4. The Dealing Asst., Website Committee, THC, Delhi.
5. Officials concerned.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

